

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1574**  
TO BE ANSWERED ON 31/07/2026

**PRADHAN MANTRI GRAM SADAK YOJANA IN TAMIL NADU**

1574 Shri R. Dharmar:

Will the Minister of Rural Development be pleased to state:

- (a) the present status of implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) for providing road connectivity to remote and tribal habitations in Tamil Nadu, including the number of habitations connected and roads completed, district-wise;
- (b) the details of funds allocated, released and utilised for PMGSY projects in Tamil Nadu during the last five years;
- (c) whether Government has identified habitations that still lack all-weather road connectivity, particularly in tribal, hilly and remote areas; and
- (d) the steps being taken to ensure timely completion, quality maintenance and improved accessibility of rural roads in Tamil Nadu?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a) & (b): The status of implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) including remote and tribal habitations for providing road connectivity in the state of Tamil Nadu, as on July 27, 2026, are as under:

- (i) Under various ongoing verticals of the PMGSY, a total of 10,367 roads covering 26,646 km and 214 bridges have been sanctioned, out of which, 10,331 roads covering 26,349 km and 197 bridges have been constructed in the State of Tamil Nadu. 112 km road length (36 roads and 17 bridges) are at various stages of construction.
- (ii) Further, a total of 1,985 habitations have been sanctioned with rural roads including remote and tribal habitations under Pradhan Mantri Gram Sadak Yojana-I (PMGSY-I) in the State. Out of these, all 1,985 habitations (100%) have been connected.
- (iii) Under PMGSY IV, the State of Tamil Nadu has surveyed 7 unconnected habitations for providing all-weather road connectivity, out of which 4 have been verified to be eligible by National Rural Infrastructure Development Agency (NRIDA). The Detailed Project Reports (DPRs) are received for the 4 road projects and are under consideration.

The Vertical-wise, State and District-wise details may be accessed on programme website [pmgsy.dord.gov.in](https://pmgsy.dord.gov.in) -> **PMGSY Progress Dashboard** and <https://pmgsy.dord.gov.in>->**Progress Monitoring->Habitation Coverage Report**.

The details of funds allocated, released and utilised for PMGSY projects in Tamil Nadu during the last five years and the current year, are as under: -

(Rs in crore)

| Financial Year             | Release (Central Share) | Expenditure (including state share) |
|----------------------------|-------------------------|-------------------------------------|
| 2021-22                    | 440.00                  | 1169.56                             |
| 2022-23                    | 613.70                  | 532.36                              |
| 2023-24                    | 411.36                  | 777.78                              |
| 2024-25                    | 638.66                  | 741.43                              |
| 2025-26                    | 508.74                  | 1465.19                             |
| 2026-27 (as on 27.07.2026) | 52.50                   | 52.99                               |

(c): Under PMGSY-IV, the primary objective is to provide all-weather road connectivity to 25,000 unconnected habitations of population size (as per Census 2011) 500+ in plains, 250+ in Special Category States (Arunachal Pradesh, Assam, Ladakh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu Kashmir and Uttarakhand), Special Category Areas [(Tribal Schedule-V Areas, Desert Areas, Aspirational Blocks/ Districts and Hilly areas as notified by the respective State Government (cross slope more than 25% gradient and the elevation is more than 600 meters from the Mean Sea Level)] and 100+ in LWE affected Districts including Legacy & Thrust Districts identified by MHA from time to time.

The States/UTs have surveyed the unconnected habitations through Gram Sadak Survey (GSS) which are then verified by NRIDA as per PMGSY-IV guidelines. The sanction for the road projects to such habitations are being issued based on the DPRs sent by States/UTs. So far, 6752 roads connecting 7455 habitations have been sanctioned under PMGSY IV.

(d): The implementation of PMGSY is monitored through a multi-tier mechanism to ensure the timely completion of works, quality maintenance, and improved accessibility of rural roads, including in the State of Tamil Nadu. The major measures taken by the Ministry, include:

- Fixing annual physical and financial targets for achievements and reviewing progress regularly with States/UTs. The achievement by State/UT is regularly monitored by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) meetings, monthly review meetings and Pre-Empowered/Empowered Committee meetings with the States. The State Governments are also regularly advised to convene meetings with the concerned authorities to expedite matters relating to land issues, forest and wildlife clearances in order to expedite completion of works.
- Monitoring project implementation through the Online Management, Monitoring and Accounting System (OMMAS), supported by Geo-tagged photographs and GIS-based monitoring.
- To ensure timely implementation of works, the States/UTs are also prescribed the timelines for tendering and award of works, from the date of sanction from the Ministry.
- Adopting a three-tier quality management mechanism comprising Programme Implementation Units (PIUs), State Quality Monitors (SQMs), and National Quality Monitors (NQMs) to ensure adherence to prescribed technical specifications.

- Electronic Maintenance of PMGSY roads (e-MARG), an online platform, has been implemented in all the states/UTs to monitor maintenance of PMGSY works for five years from the date of completion (i.e. under Defect Liability Period- DLP). Consequent upon the introduction of e-MARG i.e. software module for maintenance payments to the contractor during the defect liability period, such payments have been made commensurate with the quality of roads through a performance-based contract management system.
- To enhance transparency during road construction, it has been made mandatory to install Global Positioning System (GPS) enabled Vehicle Tracking System (VTS) on all vehicles/machinery/equipment deployed by the contractor/PIUs for execution of PMGSY works. This helps in assessing the proper operation of this machinery/equipment for a specified period, which is essential for achieving the specified quality of the roads being constructed.
- Supporting States/UTs in carrying out maintenance through financial incentives linked to the implementation of the electronic Maintenance of Rural Roads (eMARG) system for planning, monitoring, and reporting maintenance activities.
- Promoting climate-resilient and sustainable road construction by encouraging the use of appropriate technologies, green construction practices, and locally available materials in accordance with the Indian Roads Congress (IRC) guidelines.
- Prioritizing connectivity to eligible rural habitations and improving access to markets, educational institutions, healthcare facilities, and other essential services through the development and upgradation of rural road infrastructure.

These measures are being implemented uniformly across all States/UTs, including Tamil Nadu, to improve rural connectivity and ensure the creation and maintenance of durable all-weather rural roads.

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